

**Completion of Lateral Road Project
in Uttar Pradesh**

1285. SHRI B. R. SHUKLA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Lateral Road Project running through the Districts of Lakhimpur, Kheri, Bahraich and Gonda onwards in Uttar Pradesh was started as a military project during the time of Indo-China War and is still not fit and complete for the movement of any Military or Civilian Vehicles ; and

(b) in view of its strategic importance, by what time the said project will be completed ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). The Lateral road project was started not as a military project during Indo-China War but in 1964. The portion passing through the districts of Lakhimpur, Kheri, Bahraich and Gonda has, for the most part, been already completed and the remaining works in Uttar Pradesh are expected to be completed by end of March 1972.

**Ecafe meeting at Manila for Boosting
Regional Trade**

1286. SHRI S. A. MURUGANANTHAM : Will the Minister of FINANCE be pleased to state :

(a) whether the annual general meeting of the United Nations' Economic Commission for Asia and Far East held recently at Manila has decided to start a Small Scale Asian Clearance Union this year to boost regional trade ;

(b) if so, the nature and composition of the machinery to be set up for the purpose ; and

(c) whether India has agreed to participate in the scheme ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (c). In pursuance of the Kabul Declaration of the Council of Ministers for Asian Economic Co-operation, a meeting of the Preparatory Committee for the establishment of an Asian

Clearing Union was convened by the ECAFE at Bangkok from March 16 to 22, 1971. At this meeting the Committee finalised a Draft Agreement Establishing an Asian Clearing Union. The Annual Session of the United Nations' Economic Commission for Asia and Far East held at Manila from 20th to 30th April, 1971 noted and expressed satisfaction at these developments.

The ECAFE Secretariat has forwarded to the Regional Member countries, for their consideration, a copy of the draft Agreement of the Asian Clearing Union. A copy of the draft Agreement has been received by India and is being examined. The nature and composition of the machinery of the Asian Clearing Union and India's participation would depend on the provisions of the Agreement finally adopted on the basis of the comments and reactions of the ECAFE member countries.

**बचत योजनाओं में जमा राशि बढ़ाने के लिए
मासिक व्यय की अधिकतम सीमा**

1287. श्री ईश्वर चौधरी :
श्री धार० बी० बड़ै :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आर्थिक विषमता दूर करने के विचार से केन्द्रीय सरकार का विचार सरकारी कर्मचारियों के मासिक व्यय पर 1500 रुपये की अधिकतम सीमा लागू करने का है और शेष वेतन बचत योजनाओं में जमा करने के लिये व्यवस्था करने का है ;

(ख) इस समय कितने सरकारी कर्मचारी 1500 रुपये प्रतिमास से अधिक वेतन पा रहे हैं ;

(ग) यदि उपर्युक्त भाग (क) में उल्लिखित अधिकतम सीमा लागू की गई तो बचत योजनाओं में कितनी राशि जमा हो जाने की आशा है ; और

(घ) यदि उपर्युक्त भाग (क) का उत्तर नकारात्मक है तो इसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मन्त्री (श्री के० आर० गणेश) : (क) जी, नहीं।

(ख) केन्द्रीय सरकार के कर्मचारियों की नवीनतम उपलब्ध जनगणना के अनुसार, 1500 रु० से ऊपर की वेतन श्रेणियों में स्थित कर्मचारियों की संख्या 31 मार्च 1969 को 2464 थी।

(ग) कर, भविष्य निधि में अगदान, सरकारी आवाम का किगया, बीमा प्रीमियम जैसी अनिवार्य एवं वैकल्पिक वट्टीतियों के बाद कर्मचारियों को मिलने वाले शुद्ध वेतन की रकम प्रत्येक अधिकारी को दूसरे अधिकारी से भिन्न होता है और इसलिये उल्लिखित बचत योजना के अन्तर्गत जमा हो सकने वाली रकमों का किसी भी हद तक सही अनुमान लगाना संभव नहीं है। परन्तु इन कटौतियों के बाद अतिरिक्त बचत के लिये उपलब्ध रकम को मात्रा बहुत बड़ी होने की संभावना नहीं है।

(घ) आर्थिक असमानता को दूर करने के लिये सरकार ने विभिन्न प्रकार के वित्तीय एवं विधायी उपाय शुरू किये हैं। इसलिये विशिष्टतः केन्द्रीय सरकारी कर्मचारियों के मामले में 1500 रु० की रकम की सीमा बांधना आवश्यक नहीं समझा गया है।

Setting up of Import and Export Bank

1298. SHRI SUBODH HANSDA : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to establish Import and Export Bank to arrest the downward trend of exports ;

(b) if so, when this will be established ; and

(c) the proposed capital outlay of this bank ?

THE MINISTER OF FINANCE (SHRI

YESHWANTRAO CHAVAN) : (a) to (c). There is no downward trend in the country's exports. In fact, in 1970-71, exports have increased by 8.3%. No proposal is being processed at present for the establishment of an Export-Import Bank. However, it is hoped that the Banking Commission will examine whether there is a real need for such an institution.

Separate Corporation to run four International Airports

1289. SHRI P. GANGADEB :

SHRI S. M. KRISHNA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have decided to set up a separate Corporation under the Companies Act to run four international airports ;

(b) if so, reasons for this decision ; and

(c) how far this will help Government ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Government have decided to constitute a Statutory Corporation for the management of the four international airports. Legislation will shortly be introduced in Parliament for this purpose.

(b) and (c). In view of the rapid developments in civil aviation, Government feel that a commercially oriented organisation with adequate autonomy and flexibility will be in a better position to provide the necessary dynamism for the development and management of our international airports than a Government department.

कलकत्ता में औद्योगिक पुनर्निर्माण निगम की स्थापना

1290. श्री जगन्नाथ राव जोशी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार कलकत्ता में औद्योगिक पुनर्निर्माण निगम के नाम की एक संस्था स्थापित करने का है; और